

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 30.12.2019

Office Memorandum

**Subject:-Weekly Report in respect of important developments in CBIC for the week –
23.12.2019 to 27.12.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –23.12.2019 to 27.12.2019.

1. Administrative Changes:-

- 04 IRS(C&CE) officers have been posted as Officer on Special Duty (OSD) in CBIC on loan basis in different Sections/ Wings/Divisions. Order has been issued vide Office Order No. 173/2019 dated 23.12.2019.
- Nomination of Ms. Anice Josph Chandra, IRS(C&CE) has been approved by the Ministry of Defence to attend 60th NDC Course at National Defence College commencing from 6th January, 2020 to 27th November, 2020. This has been conveyed by the Office Order No. 174/2019 dated 24.12.2019.

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)
6. Member

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